

THE
PARLIAMENTARY DEBATES
OFFICIAL REPORT

IN THE NINETY-SIXTH SESSION OF THE RAJYA SABHA

Commencing on the 10th May, 1976/the 20th Vaisakha, 1898 (Saka)

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RAJYA SABHA

*Monday, the 10th May, 1976/the
20th Vaisakha, 1898 (Saka)*

The House met at eleven of the Clock,
Mr. Chairman in the Chair.

MEMBER SWORN

Shri Pattiam Rajan (Kerala)

ORAL ANSWERS TO QUESTIONS

Foreign companies operating in India

- *1. SHRI MAHENDRA BAHADUR
SINGH;
SRI SAT PAUL MITTAL:†
SHRI SWAISINGH SISODIA;
SHRIMATI LAKSHMI
KUMARI CHUNDAWAT:

Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS be
pleased to state:

(a) the number of foreign compa-
nies operating in India as on 31st
March, 1976;

†The question was actually asked
on the floor of the House by Shri Sat
Paul Mittal

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(b) the number out of these, which
are Indian subsidiaries; and

(c) the total assets of these com-
panies as on 31st March, 1976?

THE DEPUTY MINISTER IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (SHRI BEDA-
BRATA BARUA): (a) to (c). A state-
ment is laid on the Table of the House.

Statement

(a) and (b) Foreign companies
operate in India through their bran-
ches and Indian Subsidiaries, i.e.,
Indian companies in which a single
foreign body corporate holds more
than 50 per cent of the paid-up equity
capital. Full information about the
number of both branches and subsi-
diaries of foreign companies is so far
available for 31st March, 1974. As on
that date there were 188 Indian Subsidi-
aries and 540 branches of foreign
companies operating in the country.

In the case of branches, information
about their number as on 31st March,
1975 and 31st March, 1976 is also
available. On these dates, their num-
bers were 510 and 481 respectively.
Similar information about the num-
ber of Indian subsidiaries subsequent